# COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 58 of 2014

Dated: 24<sup>th</sup> July, 2017

#### In the matter of:

M/s. Jindal Power Ltd.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 16.08.2017.

**PPS/Court Master** 

tpd